

nationals into India has been taking place. This migration has continued in recent months also. However, according to statistics available with us, the number of such migrants this year is no more than those who came during the corresponding period of the last year.

(c) Government of India is keeping strict vigilance on the border.

अन्तर्राष्ट्रीय सद्भाव के लिये नेहरू पुरस्कार

348. डा० लोफेश चन्द्र : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अन्तर्राष्ट्रीय सद्भाव के लिये नेहरू पुरस्कार को समाप्त करने का निर्णय ले लिया है;

(ख) यदि नहीं तो 1976 का जो पुरस्कार प्रोफेसर जूसेप तुची को मिलने वाला है वह उन्हें कब दिया जायेगा; और

(ग) 1977 का पुरस्कार कब तक घोषित किये जाने की संभावना है?

†[Nehru Award for international Understanding

348. DR. LOKESH CHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have decided to discontinue the Nehru Award for International Understanding;

(b) if not, by when Prof. Guiseppe Tuche, the recipient of the 1976 award, will be presented with the same; and

(c) by when the award for 1977 is likely to be announced?

विदेश मंत्री (श्री अटल बिहारी वाजपेयी) : (क) जी, नहीं। अन्तर्राष्ट्रीय सद्भावना के लिए नेहरू पुरस्कार जारी रहेगा।

(ख) प्रोफेसर तुची पुरस्कार प्राप्त करने के लिए इन सदियों में आने वाले थे। परन्तु अस्वस्थ होने के कारण उन्होंने अपनी यात्रा उस समय तक स्थगित कर दी है जब तक उनके डा० उन्हें यात्रा की अनुमति नहीं देते।

(ग) 1977 के पुरस्कार का विजेता चुनने के लिए पुरस्कार का निर्णय करने वाली जूरी की बैठक शीघ्र ही होगी।

† [THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No, Sir.

(b) Prof. Tuche was due to arrive here this winter to receive the Award, but owing to his ill-health, he has postponed his visit until the time his doctors permit him to undertake travel to India.

(c) The Jury for the Award will be meeting shortly to make the selection of a winner for the 1977 Award.]

PAPERS LAID ON THE TABLE

Payment of Wages (Mines) Amendment Rules, 1977

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table, under subsection (6) of section 26 of the Payment of Wages Act, 1936, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1383, dated the 15th October, 1977, publishing the Payment of Wages (Mines) Amendment Rules, 1977. [Placed in the Library. See No. LT-1063/77].